

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). Information is being collected and will be placed on the Table of the Sabha.

Damage to crop in Pall Sub-Division of U. P. due to hailstorm

6035. SHRI NARENDRA SINGH BISHT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government is aware of the heavy damage to the standing crop caused by recent devastating hailstorm in certain parts of the hilly region like the Pall Sub-Division of Uttar Pradesh; and

(b) if so, the steps Government have taken to provide relief to the affected population of the region ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). The State Government has reported that the information is being collected by them from the Districts. This will be placed on the Table of the Sabha as soon as received.

Deaths due to heart attack

6036. SHRI M. S. SIVASAMY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether deaths due to heart attacks are on the increase in the country; and

(b) if so, the State-wise figures thereof for the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) and (b). Cardiovascular disease are not notifiable diseases and there is no compulsory registration of deaths due to heart disease. It is, therefore, not possible to give the exact number of deaths which have occurred due to heart attack State-wise for the last three years. However a statement showing the number of patients treated in the outdoor and indoor departments of hospitals and dispensaries in some of the States and Union Territories for

1967-69 is laid on the Table of the House. [Placed in Library. See No. LT-2023/72].

Employees charge sheeted in I.I.T., New Delhi

6037. SHRI KARTIK ORAON : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether about 60 per cent of the employees of Indian Institute of Technology, New Delhi have been subjected to the repressive measures of explanations, charge-sheets and disciplinary actions;

(b) whether 10 per cent to 15 per cent of the employees originally appointed have been driven to resign and notices of termination of services have been served to them under one pretext or the other; and

(c) if so, the total number of employees falling under the above categories ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) No, Sir. According to the report received from the Institute no such repressive measures have been imposed on the employees.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library See No. LT-2024/72].

Selection of academic and non-academic staff of I. I. T., New Delhi

6038. SHRI KARTIK ORAON : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Acts and Statutes of the Indian Institute of Technology have been violated by the Institute of Technology, New Delhi in respect of statute 12 (1) and 12 (3) in particular with regard to the selection of academic and non-academic staff ;

(b) if so, the facts thereof ; and

(c) the action taken thereon ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) to (c) . According to the information furnished by

the Institute about 147 persons were appointed from time to time since the inception of the Institute under Statute (12 (7) governing temporary appointments. Sixtysix persons have since become regular employees through the normal selection procedures prescribed under the Statutes. Fiftysix persons have either left the Institute or their services have been terminated. The rest 25 persons are continuing on *ad-hoc* basis ; eight for less than one year and the rest 17 persons for over one year. The Government is examining the matter and will issue suitable instructions to the Institute wherever the provisions of the Act and Statutes have not been strictly observed.

Scheme of three year degree course in U. P.

6039. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether scheme for three-year Degree Course has been implemented in Uttar Pradesh ;

(b) if not, the reason for the same ;

(c) the difficulties expressed by the State Government ; and

(d) the steps taken to solve them ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) Except the Aligarh Muslim University and the Banaras Hindu University (which are Central Universities), the scheme of three-year degree course has not been introduced in the other universities in Uttar Pradesh.

(b) to (d). In September 1963, the Government of Uttar Pradesh informed the University Grants Commission that the scheme as recommended by the Commission, and as subsequently considered by a Committee under the chairmanship of Acharya Jugal Kishore appointed by the State Government, could not be implemented even in stages unless the Commission or the Central Government agreed to meet the entire cost of implementing it. This was considered by the Commission in November 1963, following which the State Government was requested to furnish information regarding the financial implications. No reply was received from the State

Government despite reminders and the matter was not pursued.

Rural houses constructed for Scheduled Castes/Tribes

6040. SHRI PAMPAN GOWDA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of rural houses particularly of Scheduled Castes and Scheduled Tribes constructed during the last three years with Central assistance ; and

(b) the number of urban housing Units extended co-operation during this period with the loans and other financial assistance in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) During the last three years (1969-72) about 5300 houses have been constructed under the Village Housing Projects Scheme of the Ministry of Works and Housing. Separate figures for Scheduled Castes and Scheduled Tribes are not maintained in the Ministry since the scheme is applicable to persons of all castes and creeds.

(b) About 39300 urban dwelling units have been completed under the various social housing schemes of this Ministry.

हरिजनों से जबरन काम लेना

6041. श्री महा दीपक सिंह शास्त्री : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कानूनी आधार पर हरिजनों से बेगार लेना मना है ;

(ख) क्या देश के विभिन्न राज्यों में हरिजनों पर बेगार न देने पर विभिन्न प्रकार के अत्याचार होते हैं ;

(ग) क्या उत्तर प्रदेश के महात्मा कर्वे में बेगार न देने के कारण हरिजनों पर अनेक बुझम किये गये हैं ; और